

National Company Law Tribunal
Allahabad Bench
Allahabad

CP No. 22 (ND)/2013

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 19.12.2016.

NAME OF THE COMPANY: M/s Pioneer Power Enginners Ltd.

SECTION OF THE COMPANIES ACT: u/s 397/398 of Companies Act, 1956.

Sl. No.	Name	Designation	Representation	Signature
1.	Siddharth Singh	Advocate	Petitioner	S. Singh
2.	Nishant Mehta	Advocate	Rejoinder	Nishant Mehta

Order dated 19.12.2016

CP No.22(ND)/2013 M/s Pioneer Power Engineers Ltd.

Rejoinder in CA 25/2016 is filed. For hearing of CA 25/2016 list on 20.01.2017.

List on 20.1.2017.


SH.V.S.R. AVADHANI (Judicial Member)


SH. H.P. CHATURVEDI (Judicial Member)

Dated 19.12.2016